



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-207/NCLAT/CHN BEN/2026

Dated: 30th Oct 2026

NOTICE

Please take notice that the following matters of Chennai Bench to be listed on 26.11.2026 will not be taken up on that day. The next date of hearing in the matters is **07.12.2026**.

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 336/2023 For Stay IA No. 1018/2023	Meridian Educational Society Vs Butta Infrastructure Pvt Ltd	Mr. Avinash Krishnan Ravi	Mr. Y Suryanarayana
2.	Comp App (AT) (CH) (Ins) No. 374/2024	Meridian Educational Society Vs Butta Infrastructure Pvt Ltd (Under Liquidation)	Mr. Avinash Krishnan Ravi	Mr. Y Suryanarayana
3.	Comp App (AT) (CH) (Ins) No. 258/2026 For Interim Relief IA No. 721/2026 For Stay IA No. 722/2026	Meridian Educational Society Vs Gonugunta Murali, Liquidator of Butta Infrastructure Pvt Ltd	Mr. Avinash Krishnan Ravi	Mr. Y Suryanarayana
4.	Comp App (AT) (CH) (Ins) No. 406/2026 For Stay IA No. 1164/2026	Butta Automotive Pvt Ltd & 7 Ors. Vs Gonugunta Murali Liquidator of Butta Infrastructure Pvt Ltd & 7 Ors WITH	Ms. Poornima Devi T	Mr. Y Suryanarayana For Caveator
5.	Comp App (AT) (CH) (Ins) No. 407/2026 For Stay IA No. 1165/2026	Siva Neelakanta Butta & Anr. Vs Gonugunta Murali Liquidator of Butta Infrastructure Pvt Ltd & 13 Ors. WITH	Mr. Ranghasayee NRG	Mr. Y Suryanarayana For Caveator

6.	Comp App (AT) (CH) (Ins) No. 409/2026 For Stay IA No. 1168/2026	Meridian Educational Society Vs Gonugunta Murali Liquidator of Butta Infrastructure Pvt Ltd & 14 Ors.	Mr. Avinash Krishnan Ravi	Mr. Y Suryanarayana For Caveator
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By order of Hon'ble Member (Judicial)

Chennai Bench

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